

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHREE KEDARNATH SUGAR AND AGRO PRODUCTS LIMITED

1.	Name of corporate debtor	Shree Kedarnath Sugar and Agro Products Limited
2.	Date of incorporation of corporate debtor	19 th July 2001
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51229PN2001PLC131630
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg Add: Plot No. 14 A, Rachnakar Housing Society, Near Tapowan Kalamba Kolhapur, Maharashtra - 416012
6.	Insolvency commencement date in respect of corporate debtor	26 th August 2019 (Copy of Order dated 21 st August 2019 received on 26 th August 2019)
7.	Estimated date of closure of insolvency resolution process	22 nd February 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bhuvnesh Maheshwari IBBI/IPA-001/IP-P00493/2017-18/10881
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: K.G. Somani & Co., Chartered Accountants, Delite Cinema Building, Gate No 2, 3rd Floor, Asaf Ali Road, New Delhi, Delhi ,110002 Email: bkmrenu@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: K.G. Somani & Co., Chartered Accountants, Delite Cinema Building, Gate No 2, 3rd Floor, Asaf Ali Road, New Delhi, Delhi ,110002 Email: kgs.shreekedarnath@gmail.com
11.	Last date for submission of claims	9 th September 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised	NA



BHUVNESH MAHESHWARI
IBBI/IPA-001/IP-P00493/2017-18/10881

	Representative of creditors in a class (Three names for each class)	
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Physical Address: NA

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the **Shree Kedarnath Sugar and Agro Products Limited** on 26th August 2019 (Copy of Order dated 21st August 2019 received on 26th August 2019).

The creditors of Shree Kedarnath Sugar and Agro Products Limited, are hereby called upon to submit their claims with proof on or before 9th September 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

BHUVNESH MAHESHWARI
IBBI/IPA-001/IP-P00493/2017-18/10881

Mr. Bhuvnesh Maheshwari

Date: 27-08-2019

Place: New Delhi